

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

10. C.P. (IB)- 65/(MB/2018)

CORAM : Present : SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **04.06.2018**

NAME OF THE PARTIES : Pariman Enterprise Pvt. Ltd.

Vs.

Atlantis Life Science Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Counsel for both sides present. It is indicated that there is a possibility of settlement and the settlement terms are being worked out.

List the matter on 14.06.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

Date :04.06.2018  
Rohit